

**BUREAU FOR PROMOTION OF URDU (PRINCIPAL
PUBLICATION OFFICER) (URDU) RECRUITMENT RULES,
1990**

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**BUREAU FOR PROMOTION OF URDU (PRINCIPAL
PUBLICATION OFFICER) (URDU) RECRUITMENT RULES,
1990**

G.S.R. 476, dated 12th July, 1990'.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution and in supersession of the Bureau for Promotion of Urdu (Principal Publication Officer) (Urdu) Recruitment Rules, 1986, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules to regulate the appointment of Principal Publication Officer (Urdu) in the Bureau for Promotion of Urdu, namely :-

1. Short title and commencement :-

- (1) These rules may be called the Bureau for Promotion of Urdu (Principal Publication Officer) (Urdu) Recruitment Rules. 1990.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post. its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed hereto.

3. Method of recruitment, age-limit, qualifications etc :-

The method of recruitment, age-limit, qualifications and other

matters relating to the said post shall be as specified in columns 5 to 14 of the said schedule.

4. Disqualification :-

No Person-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post. Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Schedule Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in that behalf.

SCHEDULE 1

SCHEDULE

Name of Post	No. of posts	Classification	Scale of Pay	Whether Selection Post or Non-Selection Post	Age-limit for direct recruits
1	2	3	4	5	6
Principal Publicist	1 * (1990)	General Central Service	Rs. 3700-125-4700-150-5000.	Not applicable.	Not exceeding 50 years:
Officer	* Subject to variation	Group 'A'			(Relaxable

(Urdu).	tion de	Gazetted			for Govern
	pendent	Non-Minis			ment ser
	on work	terial.			vants upto 5
	-load.				years in ac
					cordance
					with the in
					structions or
					orders issu
					ed by the
					Central Go
					vernment.
					Note:- The
					crucial date
					for deter
					mining the
					age-limit
					shall be the
					closing date
					for receipt
					of applica
					tions from
					candidates
					in India
					(and
					not the
					closing date
					prescribed
					for those in
					Assam, Me-
					ghalaya,
					Arunachal
					Pradesh
					Mizoram,
					Manipur,
					Nagaland,
					Tripura,
					Sikkim,
					Ladakh
					Division of
					J & K. State,
					Lahaul &
					Spiti district
					and Pangi
					Sub-Divi

					sion of
					Chamba
					Distt. of
					Himachal
					Pradesh
					Andaman &
					Nicobar Is
					lands or:
					Laksha-
					dweep).